

**THE HON'BLE SRI JUSTICE L.NARASIMHA REDDY
AND
THE HON'BLE SRI JUSTICE CHALLA KODANDA RAM**

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WRIT APPEAL No.2110 OF 2005

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JUDGMENT: *(Per Hon'ble Sri Justice L. Narasimha Reddy)*

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The writ appeal was listed on 07.08.2014. Since there was no representation for the appellants, it was directed to be listed today 'for dismissal'. Today also there is no representation for the appellants.

Hence, the writ appeal is dismissed for default. There shall be no order as to costs.

The miscellaneous petition filed in the writ appeal shall stand disposed of.

L. NARASIMHA REDDY, J.

CHALLA KODANDA RAM, J.

08.08.2014
KH/vv